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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

Application 28/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2017

NAME OF THE PARTIES: M/s. Sudarshan Chemicals Industries Ltd.

SECTION OF THE COMPANIES ACT: 73(4) of the Companies Act 1956.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------|-------------|-----------|
|--------|------|-------------|-----------|

ORDER

Application 28/73(4) /NCLT/MB/MAH/2017

None present. List this matter on 13.10.2017.

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)